- (b) whether any upper limit been laid down in respect of the scale of furnishing and expenditure on maintenance of the bungalows occupied by the Ministers:
- (c) whether it is fact that some of these bungalows are furnished at a scale higher than the permissible limit; if so, what are the details in this regard:
- (d) whether Government propose to further curtail the scale of furnishing and the upper limit of expenditure on maintenance of bungalows occupied by Ministers; and
- (e) if so, what are the details in this regard?

THE MINISTER OF WORKS AND AND SUPPLY HOUSING REHABILITATION (SHRI SIKANDAR BAKHT): (a) The information is given in the Statement. [See Appendix CIII Annexure No. 501

- (b) According to the Ministers' Residences Rules, 1962 framed under the provisions of the Salaries and Allowances of Ministers Act 1952, a Union Minister is entitled to the provision of rent-free furniture and electrical appliances at his official residence up to the value of Rs. 38,500/-. No upper limit has been laid down in respect of expenditure on maintenance of the bungalows occupied by the Ministers.
 - (c) No, Sir. 1977.
- (d) At present there is no proposal under consideration of Government to bring down the limit of Rs. 38,500 for furnishing the bungalows occupied by Ministers. The question of curtailing the upper limit of expenditure on maintenance of bungalows does not arise in view of reply to part (b) of the Question.
- (e) Does not arise.

Memorial for Urdu Poet Zauq

893. SHRI SHRIKANT Will the Minister of WORKS AND HOUSING SUPPLY AND AND REHABILITATION be pleased state-

- (a) whether there is any proposal under Government's consideration to build a suitable memorial on the grave of the Urdu Poet Zauq; and
- (b) if so, what are the details thereof?

THE MINISTER OF WORKS AND SUPPLY HOUSING ANDAND REHABILITATION (SHRI SIKANDAR BAKHT); (a) No, Sir.

(b) Does not arise.

पूर्ति ग्रौर पुनर्वास विभाग में हिन्दी टाइपराइटरों की संख्या 1 91

- 894. डा० लोकेश चन्द्रः क्या निर्माण श्रोर श्रावास तथा पूर्ति ग्रौर पुनर्वास यह बताने की क्रपा करेंगे कि:
- (क) निर्माण और ग्रावास तथा पुर्ति श्रौर पुनर्वास मंत्रालय के पूर्ति श्रौर पुनर्वास विभाग में इस समय कितन हिन्दी टाइए-राइटर हैं:
- (ख) विभाग में कितने टाइपराइटरों की स्रावश्यकता है; स्रौर
- (ग) विभाग में प्रयोग के लिए अपेक्षित संख्या मे हिन्दी टाइपराइटरों के कब तक प्राप्त हो जाने की सम्भावना है?

†[Hindi Typewriters in the Department of Supply and Rehabilitation

394. DR. CHANDRA: LOKESH Will the Minister of WORKS AND SUPPLY HOUSING ANDAND REHABILITATION be pleased state:

^{†[]} English translation.

- (a) the number of Hindi typewriters at present in the Department Supply and Rehabilitation \mathbf{of} Ministry of Works and Housing and Supply and Rehabilitation;
 - (b) the number of Hindi typewriters required in the Department; and
 - (c) by when the required number of Hindi typewriters is likely to be pi ocured for use in the Department?] .

निर्माण ग्रौर ग्रावास तथा पूर्ति ग्रौर ुनर्वास मंत्रालय में राज्य मंत्री (श्री राम किंकर) :

(क) पर्ति विभाग पुनर्वास विभाग 42 18

(ख) ग्रौर (ग) दो ँ टाइपराइटरों की श्राव-प्रश्न उत्पन्न नहीं ण्यकता है, ग्रौर इन्हें वर्ष 1978-79 में खरीद लने की सम्भावना है।

†[THE MINISTER OF STATE IN THE MINISTRY OF WORKS

HOUSING AND SUPPLY AND RE-HABILITATION (SHRI RAM KIN-KAR):

- (a) Deptt. of Supply Deptt. of Rehablitation
- (b) and (c). Two typewriters Nil are required and their purchase is expected · Does not arise.]. to be effected during 1978-1979.

Land acquired under the land ceiling laws

895. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the area of land acquired so far in each State and Union Territory since the enforcement of land ceiling laws by the States?

THE MINISTER OF AGRICUL-TURE AND .IRRIGATION SURJIT SINGH BARNALA): cording to the information available with the Government of India, area of land acquired since the enforcement of ceiling laws in the various States and Union Territories is as shown in the appended state-

Statement

(Figures in acres)

		ate/Union	Cerritory 				Area taken possession of under the pre-revised ceiling laws	under revised
	I						2	3
1. 4	Andhra Pradesh	• \ •		•	•		25,792	2,46,543
2	Assam			• ,.	, • ,	• ,-	1,63,061	5,44,137
3. 1	Bihar		4	• '	•	er r • _{er h} #,	N.A.	1,18,068
4. (Sujarat Sujara	• •		•	•		44,299	3, 99 8
5. I	Haryana 🛂 🚺	enti al	udu yg arige	. •	•		83,013*	35,387
*Standar	rd acres.	77 77 100		Ţ	٠, ٠,		* 1	· [*]

f [] English translation.